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Title Secretary-General reported the message from Rajya Sabha that Rajya Sabha has passed the 'Regional Rural Banks (Amendment) Bill, 2014 as passed by Lok Sabha on 22nd December, 2014 with amendments.

SECRETARY GENERAL: Madam, Speaker, I have to report the following messages received from the Secretary General of Rajya Sabha:-

"I am directed to inform the Lok Sabha that the Regional Rural Banks (Amendment) Bill, 2014, which was passed by the Lok Sabha at its sitting held on the 22<sup>nd</sup> December, 2014, has been passed by the Rajya Sabha at its sitting held on the 28<sup>th</sup> April, 2015, with the following amendments:-

#### **ENACTING FORMULA**

1. That at page 1, line 1, ~~for~~ the word "Sixty-fifth", the word "Sixty-sixth" be **substituted**.

#### **CLAUSE 1**

2. That at page 1, line 2, ~~for~~ the figure "2014", the figure "2015" be **substituted**.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House."

Madam Speaker, I lay on the Table the Regional Rural Banks (Amendment) Bill, 2015 as returned by Rajya Sabha with amendments.

#### **12.03 hrs**

#### **LEAVE OF ABSENCE FROM THE Sittings OF THE HOUSE**

HON. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Second Report presented to the House on 29<sup>th</sup> April, 2015 have recommended that leave of absence from the sittings of the House be granted to the following Members for the period mentioned against each: